

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

P.R. No.106A/2013
CA 114/167/2015

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: Hari Prasad Kanoria & Ors.
Vs
Asian Healthcare Services Ltd

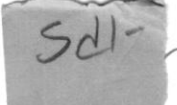
Section 167 of the Companies Act, 2013.

ORDER

37. **P.R. No./106A/2013 in CA 114/167/2015**

At request of the Petitioner Counsel, list this matter on 29.10.2018.


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)